NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/636/(IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: NEW CHENNAI TOWNSHIP PVT LTD

UNDER SECTION

: 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	V.J. ARUL RAJ	Council for Resp.	Soldy.
Ý.	N.P. Vijaykumer R. Poraderp	Could for Pesp	PRY
3 .	R. Porader V.M. KARTHIK.	Coursel for financial credital	V.M. akang

ORDER

Counsels representing both the parties are present. Counsel for respondent submitted that a meeting of joint lender forum is to be constituted as per the resolution plan and prayed for time to make submissions in this regard. Counsel for petitioner had no objections in granting time to the respondent. Time is enlarged at request of both counsels. Put up on 01.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)